line families (Swarozgaris) above the poverty line in three years, by providing them income-generating assets through a mix of Bank credit and Government subsidy. This programme covers all aspects of self-employment such as organisation of the poor into Self Help Groups, training, credit, technology, infrastructure and marketing. The programme is being implemented in the States/ Union Territories (except Delhi and Chandigarh) including Gujarat.

(a) and (d) During 2000-2001, central allocation (subsidy) of Rs. 969.46 crore (B.E.), including North Eastern States, has been allocated for the programme. The effort will be to cover 30% of the poor families in each block during the next five years subject to availability of funds. The SGSY is implemented by the District Rural Development Agencies through the Panchayat Samitis. The programme is funded by the Centre and the States in the ratio of 75: 25.

Water supply schemes pending approval

†4094. SHRI BACHANI LEKHRAJ : Will the Minister of RURAL DEVELOPMENT be pleased to state :

- (a) whether it is a fact that a number of water supply schemes are pending for approval with Government;
- (b) if so, the details of water supply schemes for the rural areas of Gujarat pending for approval with Central Government; and
- (c) whether the Central Government propose to provide qiecial financial assistance for launching these schemes ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. RAJA): (a) Rural Drinking Water Supply is a State subject. The State Governments implement the programme under the State Sector Minimum Needs Programme (MNP). The Central Government only supplements the efforts of the States by providing funds under Accelerated Rural Water Supply Programme (ARWSP). Powers have been delegated to tlie States to plan, sanction and implement their individual water supply schemes. As such, no water supply schemes for the rural areas are pending with Government.

Under the Centrally Sponsored Accelerated Urban Water Supply Programme (AU WSP), 22 water supply schemes have not been approved as on

[†]Original notice of the question was received in Hindi.

- 27-3-2000, due to non-submission of technical clarifications/utilisation certificates by the State Governments.
- (b) No water supply scheme for rural areas of Gujarat is pending for approval with Cestral Government.
 - (c) Does notise.

Recommendations of Hashim Committee

- 4095. PROF. M. SANKARALINGAM : Will die Minister of RURAL DEVELOPMENT be pleased to state:
- (a) what are thte major recommendations of Hashim Committee constituted by the Planning Commission;
- (b) whether Government have taken any action on those major recommendations; and
 - (c) if not, the reasons therefor?
- THE MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PAT WA): (a) The gist of Hashim Committee recommendations is given in the enclosed statement. *[See below]*.
- (b) and (c) Yes, Sir. Based on the recommendations of the Hasliim Committee, Government have restructured a number of programmes of this Ministry. In place of erstivhile Self-Employment and allied programmes—Integrated Rural Development Prolamine (IRDP), Training of Rural Youth for Self Employment (TRYSEM). Development of Women and Children in Rural Areas (DWCRA), Supply of Impro\ed Toolkits to Rural Artisans (SFTRA), and Ganga Kalyan Yojana (GKY)—as well as Million Wells Scheme (MWS), a new programme viz. Swamjayanti Gram Swarozgar Yojana (SGSY) has been launched from 1st April, 1999. The erstivhile programme of Jawahar Rozgar Yojana (JRY) has been restructured and in its place Jawahar Gram Samridhi Yojana (JGSY) has been launched from 1st April, 1999. Likewise Employment Assurance Scheme (EAS) has also been restructured w the effect from 1 st April, 1999.

STATEMENT

1. IRDP would continue to be the single self-employment programme targeted to families below the poverty line in the rural areas of the country.